

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.62 of 2016 (SZ)

Applicant (s)

Respondents

Human Rights & Consumer Protection
Cell Trust
Regd. No. 1/IV/2014
Rep. By its Chairman,
Thakur Rajkumar Singh,
Hyderabad and others

Vs. The State of Telangana
Rep. By its Chief Secretary,
Hyderabad,
Telangana State and others

Legal Practitioners for Applicant (s)
Mr. Thakur Rajkumar Singh

Legal Practitioners for Respondents
Mrs. H. Yasmeen Ali for R1, R2, R4 & R5
Mr. T. Sai Krishnan for R3
M/s. Rajasekar, R. Saravanan for R7,R8
M/s. Rohan Cherian for R9
Mr.M.V. Pratap Kumar for R10
Mr.Abdul Saleem & Taaur Associates for R11
M/s..M.V. Durga Prasad,
& T.Rathna Kumar for R12
M/s. Krishna Ravindran
Charles Drawin, S.Praveen Kumar for R13

M.A.No.98 of 2017

Application No.61 of 2015 (SZ)

Applicant (s)

Respondents

Human Rights & Consumer Protection
Cell Trust
Rep. By its Chairman,
Telangana State and others

Vs. The State of Telangana
Rep. By its Chief Secretary,
Hyderabad,

Legal Practitioners for Applicant (s)

Legal Practitioners for Respondents

Mr. Thakur Rajkumar Singh
Party in person

Mrs. H. Yasmeen Ali for R1, R5 to R8
Mr. T. Sai Krishnan for R2 & R3
M/s.Ramesh Ganapathy, Deepan
Chakkaravarthy, Kalpana Saridevi
Chandralekha for R4

Note of the Registry	Orders of the Tribunal
Item No.2 & 3	<p data-bbox="410 271 756 306">Date: 16th August, 2017</p> <p data-bbox="410 344 683 379">M.A.No.98 of 2017</p> <p data-bbox="410 416 1382 674">There is no representation for the applicant. Applicant shall furnish copy of the application to the applicant in the main application within 2 days. The applicant in the main application shall file objections within 2 days thereafter.</p> <p data-bbox="500 712 773 747">List on 18.08.2017.</p> <p data-bbox="967 916 1382 989">....., JM (Justice M.S.Nambiar)</p> <p data-bbox="1029 1158 1382 1231">.....,EM (Shri P.S. Rao)</p>

